

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR SH. ANIL LAXMAN PANSARE

Petition(s) for Special Leave to Appeal (C) No(s). 26400/2019

KANCHHI LAL

Petitioner(s)

VERSUS

SRI NAIN SUKH (SINCE DECEASED BY LRS.)

Respondent(s)

IA No. 155313/2019 - EXEMPTION FROM FILING O.T.
IA No. 155312/2019 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

Date : 02-03-2020 These matters were called on for hearing today.

For Petitioner(s)

Mr. Chandra Shekhar, Adv.
Mr. Prashant Shekhar, Adv.
Mr. Ashwani Kumar Saini, Adv.
Mr. Sanjay Kumar Tyagi, AOR

For Respondent(s)

Mr. Vaisal Dathan, Adv.
Ms. Nidhi, AOR

UPON hearing the counsel the Court made the following
O R D E R

On 16.12.2019, four weeks' time was granted to respondent Nos.1 and 2 for filing counter affidavit, however, counter affidavit has not been filed till today. Ld. Counsel for the said respondents seeks four weeks' more time to file counter affidavit. Granted, as last opportunity.

Registry to process the matter for listing before the Hon'ble Court after completion of period of four weeks whether counter affidavit is filed or not as further opportunity stands declined.

ANIL LAXMAN PANSARE
Registrar